and Patna etc. with trains running to and from Chandigarh to eater the needs of passengers from U. P. and Bihar; and

(b) if so, the steps proposed to be taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN) : (a) No additional coaches have been attached.

(b) Operationally not feasible.

JHABUA-INDORE RAIL LINK

1019. SHRI DILEEP SINGH BHU-RIA:

SHRIMATI SUMITRA MAHAJAN ; Will the Minister of RAILWAYS he nleased to state :

- (a) the progress made in the construction of the Indore-Dohad rail line in Western Railways;
- (b) whether there is demand to extend this line to Ihabua (Madhya Pradesh); and
- (c) if so, the decision taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN): (a) to (c) Construction of new B. G. links between Godhra-Dahod-Indore via Sardarpur, Dhar and Jhabua and between Dewas-Maksi (316 km.) have been approved and included in the Railway Budget for 1989-90 at an estimated cost of Rs. 297.14 crores The overall progress achieved as on 30-6-1991 is 8.5%.

KURLA-MANKHURD-NEW BOMBAY SECTION

1020. PROF. RAM KAPSE: Will the Minster of RAILWAYS be pleased to state:

- (a) the progress made in the construction of Kurla-Mankhurd New Bombay suburban section;
- (b) whether the work of the project is behind the schedule;

- (c) if so, the reasons therefor; and
- (d) when it is likely to be completed?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN): (a) Kurla-Mankhurd segment of this line already exists. The progress on work of construction of Mankhurd-Belapur (in Nevz Bombay) segment was 85 % till June 1991.

- (b) and (c) Progress of the work has suffered due to delay in the completion of certain part of the work being executed by City & Industrial Development Corporation (CIDCO) and non-removal, by the State Government of Maharashtra, of the remaining encroachments on the Mankhurd-end of the alignment.
- (d) Completion of the project would depend upon the removal of encroachments by the State Government and completion of the portion of work being executed by CIDCO.

INTRODUCTION OF KALYAN-NASIK SHUTTLE SERVICE

1021. PROF. RAM KAPSE: Will the Minister of RAILWAYS be pleased to state:

- (a) whether there is any proposal to introduce Kalyan-Nasik Shuttle Service;
 - (b) if so, by when; and
 - (c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN): (a) No, Sit.

- (b) Does not arise.
- (c) Due to operational and resources constraints.

RAILWAY BOARD BHARAT SCOUTS AND GUIDES ASSOCIATION

- 1022. DR. C. SILVERA: Will the Minister of RAILWAYS be pleased to state:
- (a) whether some branches of the Bharat Scouts and Guides has been working in Railways Board's Office;

- (b) if so, the details of this organisation with its functions and sources of its finance:
- (c) the achievements of the organisation so far;
- (d) whether members of the organisation are being paid bonus also every year; besides other fringe benefits;
- (e) whether members of the organisation have been touring different places after short interval taking benefit of railway passes, special leaves and making use of Official funds:
- (f) whether cases of occupation of reserved berths of passengers by them during their tours have come to the notice of Government; and
- (g) if so, the details thereof and the remedial steps proposed to be taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN): (a) and (b) Yes, Sir. Railway Board Bharat Scouts and Guides Association which is a 'District' unit, affiliated to the Northern Railway State Bharat Scouts & Guides, is working in the Board's office. Its main function is to render selfless service connected with humanitarian activities. The Association is given financial assistance from the Staff Benefit Fund.

- (c) to (e) The members of the Association participate in activities events sponsored/organised by the Northern Railway State Bharat Scouts & Guides Organisation. They are granted special casual leave and special passes as per extant instructions. The participants have rendered humanitarian services during natural calamities etc. No bonus is being paid to any member of the organisation.
 - (f) No such case has come to notice.
 - (g) Does not arise.

SAFETY MEASURES FOR PUMPING OF CRUDE OIL TO COCHIN REFINERIES

1023. PROF. K. V. THOMAS: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) the safety measures taken for pumping of the crude oil from the oil terminal to the Cochin Refineries;
- (b) the safety measures taken in the Cochin Refineries; and
- (c) the number of accidents occurred in Cochin Refineries during the last three years and the loss incurred?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI B. SHANKARANAND): (a) to (c) Various safety measures such as Cathodic protection of pipeline. safety audits, use of necessary safety equipment, effective supervision etc. have been adopted. Two accidents leading to damage of property worth Rs. 5 lakhs have taken place in last 3 years.

MODERNISATION OF COCHINAIRPORT

- 1024. PROF. K. V. THOMAS: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:
- (a) whether the Government have proposal to modernise Cochin Airport; and
- (b) If so, the steps taken in this regard?

THE MINISTER OF CIVIL AVIA-TION AND TOURISM (SHRI MADHAV RAO SCINDIA): (a) No. Sir.

(b) Does not arise.

RAIL LINK FROM NEW COOCH-BEHAR TO DHUBRI

- 1025. SHRI NURUI. ISLAM: Will the Minister of RAILWAYS be pleased to state:
- (a) whether there is a demand for broad-gauge line from New Cooch-Behar Fakiragram to Dhubri; and
- (b) if so, the steps taken by the Government in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN): (a) Yes, Sir.